ISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Rs. 43. 50 lakhs have so far been spent.

(b) The airport is expected to be ready for operation by December, 1990.

### Making the grounded Westland helicopters operational

## 60. SHRI PASUMPON THA. KIRUTTINAN: SHRI V. GOPALSAMY:

Will the Minister of CIVIL AVIATION be pleased to state

(a) whether any steps are being taken to make the grounded Westland Helicopters operational; and

(b) if so, what are the detads in this regard?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MIN-ISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) The Government had constituted an Expert Committee to examine the opsrational and safety aspects of We|rtlanjfl helicopters. The helicopters will be put into operation again only if they are found suitable from, operational and safety aspects.

#### Increase in the prices of formulations

# 61. SHRI RAM AWADHESH SINGH-SHRI RAJNI RANJAN SAHU:

**Will** the Minister of PETROLEUM **AND** CHEMICALS be pleased to refer to the answer to Unstarred Question 70S given in the Raiya Sabha on the 19th March, 1990 and state:

(a) what are the names of products where prices have been increased by more than  $100 \text{ pe}_{r}$  cent alone -with the names of the manufacturers;

(b) what was the earlier and present price of each and percentage increase **in** each case; and (c) what are the names of products where prices have been increased by more than 50 per cent and what was earlier and present price of each and percentage increase in each case and trie name of the manufacturer?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) To the extent available. the information is given in the statement at Annexure I. *[See* Appendix CLV, Annexure No. 2.]

(c) To the extent available, the information  $i_s$  given in the statement at Annexure II. [See Appelndix CLIV. Annexure No. 3].

#### **Production of Betamethasone**

# 62. SHRI RAM AWADHESH SINGH: SHRI RAJNI RANJAN SAHU:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 718 given in the Rajya Sabha on 19th March, 1990 and state:

(a) what is the intermediate from which production of Betamethasone and its salts hav<sub>e</sub> been sanctioned to other units and what is the capacity allowed to each;

(b) what was the production of each) units during the] last two years, year-wise;

(c) whether it  $i_s$  also a fact that in-stances of discrepancies in revising the prices by Review Committee has come to the notice of his Ministry; and

(d) if so, what are the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) Two other companies in the organised sector who have been issued licences for manufacture of Betamethasone are M|s. Glaxo having a capacity of 568 Kgs. and M|s. Wyeth Labs, with a capacity of 50 Kgs. The stage of manufacture permitted is basic. Of these only M|s. Glaxo is reporting production, details of which for the last two years are given below: —

$Yea_r$	Production (Kgs. )
1987-88	858
1988-89	932

(c) and (d) Findings of the Price Re-View Cornmittee are being looked into afresh.

#### , l»roductio<sub>n</sub> of drugs by M/s. Infar

# 63. SHRI RAM AWADHESH SINGH: SHRI RAJNI RANJAN SAHU:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 820 given in the Rajya Sabha on the 19th March, 1990 and state:

(a) when was the licences to produce Dexamethasone, Betamethasone and Prednisolone granted to M|s Infar;

(b) when the licence for each drug Was implemented;

(c) what are the names of drugs for which this company has been licensed and what is the capacity of each sanctioned to this company;

(d) what was the production of Metaelopromide of Infar during the last three | years, yearwise:

(e) what is the notified price per Kgs. of Metaclopromide on the 15th April, 1990; and

(f) what are  $th_e$  names of drugs being produced: by M|s. Infar which are outside price conrol and what is the exclusion criteria on being fulfilled by each drug?

### THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN

BEHERA): (a) M|s. Infar was issued an industrial licence in 1977 for manufacture of several corticosteroids including Dexamethasone. Betamethasone and Prednisolone  $ar_e$  not licensed to the company.

(b) Though the company implemented the licence by commencing production of

several corticosteroids since 1979, the company has not **been** producing Dexamethasone.

(c) Details of licences issued, such as names of drugs and capacities are published regularly by India Investment Centre in their monthly newsletter copies of which are available in the Parliament Library.

(d) Production of Metaclopromide is not monitored b; this Ministry.

(e) There is no Government fixed price for Metaclopromide, as on 15-4-1990 since the lone producer of this drug is exempt from price control for a period of five years.

(f) All the bulk drugs produced by M|s. Infar are outside price control based on the recommendations of Kelkar Com mittee.

### Registered users agreement for Trade Marks

64. SHRI DIPEN GHOSH; Will the Minister of INDUSTRY be pleased to state■

(a) whether it is a fact that Government are not accepting or approving "Registered Users Agreement" for Trade Marks;

(b) if so, since when: and

(c) what are the reasons for adopting this policy?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) ■ (a) No, Sir

(b) and (c) Do not arise.

#### Use of 'hybrid brand names

65. SHRI DIPEN GHOSH: SHRI PRAMOD MAHAJAN; SHRI CHATURANAN MISHRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Maruti-Suzuki, Hero-Honda etc. are hybrid names;